

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 20/RP/2023

Subject : Petition for review of the order dated 17.4.2023 in Petition No. 698/GT/2020 (Truing-up of tariff of Farakka Super Thermal Power Station, Stage-I & II (1600 MW) for the 2014-19 tariff period).

Petitioner : GRIDCO Limited

Respondents : NTPC and 16 others

Date of Hearing : **29.11.2023**

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri Rajkumar Mehta, Advocate, GRIDCO
Ms. Himanshi Andley, Advocate, GRIDCO
Shri Venkatesh, Advocate, NTPC
Mr. Anant Singh Ubeja, Advocate, NTPC
Mr. Kunal Veer Chopra, Advocate, NTPC
Mr. Nitin Kala, Advocate, TPDDL
Ms. Jaya, Advocate, BSES

Record of Proceedings

At the outset, the learned counsel appearing for the Respondent NTPC requested for adjournment on the ground of clarity on the matters also listed for appeal in APTEL. This request was not opposed by the learned counsel for the Review Petitioner. Accordingly, the matter was adjourned.

2. The matter was adjourned and shall be listed for hearing on **28.2.2024**.

By order of the Commission

Sd/-
(Deepak Pandey)
Assistant Chief (Law)

